

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
ESSEN SUPPLEMENTS INDIA LIMITED (“ESIL”)**

(Registered Office: “Plot No. 35, Samrat Colony, West Marredpally, Secunderabad-500 026)

Further to the Public Announcement (“PA”) dated July 30, 2009 to the shareholders of ESIL issued by VC Corporate Advisors Pvt. Ltd., (“VCAPL” or “Manager to the Offer”) on behalf of Ganesh Kumar Singhania & Anita Singhania (“Acquirers”) pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto (“Regulations”), the shareholders of ESIL are requested to note the following amendments with respect to the PA:

1. The Original and Revised Schedule of major activities pertaining to the Offer is as under :

Activity	Original Date & Day	Revised Date & Day
Date of Public Announcement	30.07.2009 (Thursday)	30.07.2009 (Thursday)
Specified date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)	21.08.2009 (Friday)	21.08.2009 (Friday)
Last Date for a Competitive Bid, if any	20.08.2009 (Thursday)	20.08.2009 (Thursday)
Date by which Letter of Offer to be dispatched to the shareholders	09.09.2009 (Wednesday)	24.09.2009 (Thursday)
Date of Opening of the Offer	18.09.2009 (Friday)	01.10.2009 (Thursday)
Last Date for revising the Offer Price / Number of Shares	24.09.2009 (Thursday)	08.10.2009 (Thursday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	01.10.2009 (Thursday)	14.10.2009 (Wednesday)
Date of Closing of the Offer	07.10.2009 (Wednesday)	20.10.2009 (Tuesday)
Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired shares and / or the share certificates for the rejected shares will be despatched.	21.10.2009 (Wednesday)	03.11.2009 (Tuesday)

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This Corrigendum to the Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:



Manager to the Offer:

VC CORPORATE ADVISORS PRIVATE LIMITED

(Contact Person: Ms. Neha Dalmia)

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Place: Kolkata

Date : 21.09.2009